

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal no.251 of 2012**

**Dated: 15<sup>th</sup> January, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**Torrent Power Ltd.**

**.... Appellant (s)**

**Versus**

**The Petroleum & Natural Gas Regulatory Board & Anr. ... Respondent (s)**

Counsel for the Appellant (s):

Mr. Amit Kapur  
Mr. Mansoor Ali Shoket  
Mr. Amitabh Kumar  
Mr. Anupam Varma  
Ms. Poonam Verma

Counsel for the Respondent(s):

Mr. Inderbir S.Alag  
Mr. Piyush Joshi for R-2

**ORDER**

Post the matter for hearing on **21.1.2013 at 1.00 P.M.**

**(Nayan Mani Borah)  
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

